

**Advances against Foodgrains**

434. { Shri N. P. Yadav:  
Shri P. B. Chakraverti:  
Shri Yamuna Prasad Mandal:  
Shrimati Savitri Nigam:  
Shrimati Akkamma Devi:

Will the Minister of Finance be pleased to state:

(a) whether directive issued by the Reserve Bank of India on the 22nd April, 1964 advising the Scheduled Banks to maintain a minimum margin of 35 per cent in respect of advances against wheat, excludes the Central and State Warehousing Corporations' advances to the Co-operative Marketing and Processing Societies;

(b) how the Cooperative Marketing and/or Processing Societies stand *vis-a-vis* other parties in respect of advances against warehouse receipts, so far as the exemption from the ceiling limits are concerned; and

(c) how far the Cooperative Marketing and/or Processing Societies are likely to gain benefits from the functioning of the Reserve Bank directives?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (b). The directive issued by the Reserve Bank of India to scheduled banks on the 21st April, 1964, imposing certain restrictions on their advances against wheat completely exempts from its purview advances to co-operative marketing and/or processing societies. Advances to other parties against warehouse receipts issued by the Central and State Warehousing Corporations covering stocks of wheat are also exempt from the ceiling limits prescribed by the directive though the directive stipulates a minimum margin.

(c) Since the advances granted by the scheduled banks to co-operative

marketing and/or processing societies against wheat and other foodgrains are exempt from the purview of the Reserve Bank's directives, these societies stand to gain as the scheduled banks can liberalise at their discretion the quantum as well as the margin requirements in respect of their advances to these societies.

**लोहे के लटठे**

४३४-क. श्री प्रकाशवीर लालवी : क्या सिचाई और विद्युत् मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में विदेशों से ६० लाख रुपये के लोहे के लटठे के टैंडर मांगे जाने थे ;

(ख) क्या यह भी सच है कि ये टैंडर विज्ञापित नहीं हुए; और

(ग) क्या इस सम्बन्ध में सरकार को कोई अभ्यावेदन भेजा गया है और यदि हां, तो उसका क्या परिणाम रहा ?

सिचाई और विद्युत् मन्त्री (डा० कु० ल० राव) : (क) जी हां। ५० लाख रुपये के मूल्य के ८००० मीट्रिक टनों के कौंफर बांच के लोहे के लटठों के लिए टैंडर भाव मांगे गये थे।

(ख) जी, हां। अपेक्षित विशिष्टियों के लोहे के लटठे बहुत से देशों द्वारा नहीं बनाये जाते हैं और समय बचाने के हेतु विदेशी व्यापार मिशनों तथा भारत में विदेशी फर्मों के प्रतिनिधियों से टैंडर द्वारा एक सीमित पृच्छताछ की गई थी।

(ग) जी, नहीं।